

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

64

C.P No. 389/(MAH)/2017

CORAM:



Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: CP India Test Systems Pvt.Ltd  
v/s  
Registrar of companies, pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	S.P. KUMAR	ROC, MUMBAI on behalf of ROC, Pune.	
②	Atshay Chamelakant Audi	Practising company secretary.	

ORDER

CA 389/252/NCLT/MB/MAH/2017

Heard the Petitioner and the Registrar of Companies, Mumbai (on behalf of  
ROC, Pune). Reserved for orders.

**Sd/-**  
V. NALLASENAPATHY  
Member (Technical)

**Sd/-**  
M. K. SHRAWAT  
Member (Judicial)